

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/33/2016
NAME OF THE PETITIONER(S) : C.M. Rajendran & another
NAME OF THE RESPONDENT(S) : Kovai Call Taxi Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. M/s. G. Sivashankaran
Counsel for R₁, R₂, R₄ to R₆.

Counsel for R₁, R₂, R₄ to R₆.

C.S.

2. S. Manoj Kumar
(for B.D. Hanumanth)

Counsel for Petitioner



ORDER

Shri S Manoj Kumar, counsel for petitioner present. Shri G Sivashankaran, Counsel for R₁, R₂, R₄ to R₆ present and prayed time for submitting arguments. Time extended at request. Put up on **12.06.2017 at 10.30A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)